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Limited, Bongaigaoh', for the year 1989-90, together, with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon-, (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT 2111/91]

I. Report and Accounts (1989-90) of International Airports Authority and related papers

II. Report and Accounts (1989-90) of Air India, Bombay and related papers

III. Report of the Court of Inquiry on accident of Indian Airlines Airbus A-320 aircraft and related papers

IV Notification of National Airports Authority

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): Madam I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971:—
 - (i) Annual Report and Accounts of the International Airports Authority for. the year 1989-90, together with the Audit Report on the Accounts.
 - (ii) Review by Government on the working of the Authority. [Placed in, Library. See No. LT 305/91
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- II. A copy each (in English and Hindi) of the following papers, under subsection (2) of section 37 and subsection (4) of section 15 of the Air Corporation Act, 1953:—
 - (i) Annual Report of the Air India, Bombay, for the year 1989-90.
 - (ii) Annual Accounts of the Air India, Bombay, for the year 1989-90 and the Audit Report thereon.
 - (iii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT 2033/91]
- III. A copy each (in English and Hindi) of the following papers;—
 - (i) Report (in English and Hindi) of the Court of Inquiry of Justice K. Shivashankiar Bhat on the accident to Indian Airlines Airbus A-320 Aircraft VT-EPN, on the 14th February, 1990, at Bangalore, together with the Government's decision on the Report.
 - (ii) Statement (in English and Hindi) giving reasons for not laying the Hindi version of the Report.[Placed in Library. See No. LT 2036/91]
- IV. A copy (in English and Hindi) of the National Airports Authority Notification No. SEC: 9:2:4, dated the 27th December, 1989, publish ing the National Airports Authority (Management of Airports) Regula tions, 1989, published in the Gazette of India on the 10th Janu ary, 1990, under section 40 of the National Airports Authority Act, 1985.

[Placed in Library. See No. LT. 2030/91]

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